[English]

I have met some of the friends from all sides and we have all decided to start this discussion at 2 O'clock.

There was no problem either on this side or that side. They are all one. Somthing is going on.

PROF. MADHU DANDAVATE: We will leave it to your goodsense and the goodsense of the House.

[Translation]

MR. SPBAKER: This issue touches everybody Professor Saheb, on being totally fed up, an urdu poet has rightly said in the following couplet which I want to quote:—

Jisne is daur ke insan ko kiya patda,

Woh mera hi khuda bane yeh mujhe manzoor nahin

U ke jazbaat tadpe ki yeh kis tarah ki baat hai.

[English]

PROF. MADHU DANDAVATE: Even those who have not followed, are touched.

[Translation]

SHRI C. JANGA READDY: Some people were killed in Delhi riots. Therefore, let us have discussion on Delhi.

MR. SPEAKER: Jangaji, that is what we are doing. It is all linked up.

[English]

It is one and the same thing.

(Interruptions)

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K. L. BHAGAT): He said that Prof. Madhu Dandavate is a very good person, Have you got any objection to that? THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Here he is not a person; he is a Member of Parliament.

MR. SPEAKER: Without being a person how can he be a Member of Parliament?

SHRI SOMNATH CHATTERJEE: He is quite impersonal.

ORAL ANSWERS TO QUESTIONS

[Engitsh]

Proposals for Integrated Urban Development Programme

*143. SHRI MUKUL WASNIK: Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether a large number of proposals for Integrted Urban Development Programme are pending with the Union Government; and
- (b) if so, the details of the proposals pending and the time by which these will be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) During 1979—85, the target of covering 235 towns under the scheme of Integrated Development of small and medium Towns was fully achieved. It is proposed to cover additional 102 towns under the Scheme during the Seventh Plan. Out of these, 55 towns have been identified and their development proposals sanctioned. The balance will be covered during the remaining plan period on receipt of priorities and recommendations from the State Governments.

SHRI MUKUL WASNIK: My question was a very straight question as to whether any proposal recommended by the state Government for the development of towns under this scheme is pending with the Central Government or not. The Minister has not made it very clear.

He has only given the figures that have been achieved during the last Plan period and the towns for development which are being taken during the current Five Year Plan. I want to know whether any proposals recommended by the State Government are pending with the Centre or not? If they are pending with the Central Government, what is the number of recommendations pending? Further, I want to know as to how many recommendations have been recommended by the State Government of Maharashtra and how many of them are pending here?

[Translation]

SHRI DALBIR SINGH: Under the Integrated Urban Development Programme small and medium towns having a population of about one lakh were taken up for development during the last Five Year Plan and an amount of Rs: 63.57 crores was spent on them during the Sixth Plan. A provision of Rs. 88 crores has been made for this work in the Seventh Plan. So far as the question of receiving recommendations from the State Government is concerned, we have received 18 recommendations from the Maharashtra Government out of which 8 are to be taken up during the current plan.

SHRI MUKUL WASNIK: According to my information, you have conceived a proposal to cover 8 towns during the first What I want to know from the hon. Minister is how many schemes they are going to take up during the remaining three years?

[Engli h]

But my second supplementary is that the policy laid down is that the development of towns under this scheme will be towns with the District preferably Headquarters.

In the last Plan period 235 towns have been benefited. I want to know whether all the District Headquarters which fall under the category of development under this scheme have been covered or not? If

they are not covered, whether the Government intend to develop all the Di-trict Headquarters during the current Five Year Plan? If so, what are the steps the Government is likely to take in that direction ?

[Translation]

SHRI DALBIR SINGH: It is for the State Government to recommend the town they want to be taken up first under the Integrated Urban Development Programme. It is for them to recommend the town to us and we include their proposal in the scheme accordingly.

SHRI MUKUL WASNIK: I want to know about the criteria that are followed in this regard. If a State Government recommends a District Headquarter for development and sends a proposal to this effect to you, you include it for development under the Integrated Urban Development Programme. Suppose, the development of the town other than the District Headquarter takes place but the development of the District Headquarter does not take place because the recommendation from the State Government is not received: in a situation like this, is their any proposal to take steps for the development of the District Headquarter whether recommendation from the State Government is received or not?

SHRI DALBIR SINGH: It is the responsibility of the State Government to recommend the town for development. Our scheme entirely depends on the recommendation of the State Government. During the Sixth Plan, only those schemes were taken up which were recommended by the State Government.

THE MINISTER OF URBAN DEVE LOPMENT (SHRI ABDUL GHAFOOR): There are thousands of towns in India. We take up only those towns the population of which is about one lakh(Interruptions)

SHRI HARI KRISHNA SHASTRI: He is asking about the Headquarter.

SHRI ABDUL GHAPOOR: You might have seen that there used to be only three-four towns in the old districts.

[English]

There were 16 districts only in the whole of Bihar: Now it has been 40 districts.....

PROF. MADHU DANDAVATE: Ghafoor Saheb, why don't you look at the Speaker. I am very sorry. I assure you that his face is more charming than that of the Member.

ABDUL SHRI GHAFOOR: The Central Government has asked the State Government to submit the list of such towns which they want to include in this scheme. But it does not mean that all the towns of the whole of India could be included in this scheme. Because, the number is fixed in the Sixth Pan. We want that only 333 or 340 towns will be selected both under the Sixth and 7th Plan. Now, based upon the population, Maharashtra has to submit the list; Orissa has to submit the list; U.P. has to submit the list: Bihar has to submit the list. But while submitting the list, from the Central Government, it has been clearly mentioned to them that they should give what they want to do with these towns. Whether you want a Mandi or a stadium or road or sewerage, all these things are mentioned there. If they send the proposal, then we scrutinise and then we select those towns. It is not for the Central Government to select the towns, that I include Azamgarh or Gorakhpur or this and that. It is for the State Government to send the list and it is for us to choose from among them and say for how many of them we will give. This is the thing.

[Translation]

SHRI SHYAM LAL YADAV: Mr. Speaker, Sir, I would like to know from the hon. Minister the number of towns of Uttar Pradesh in respect of which the proposals for development are pending with him and the period of pendency along with

financial implications thereof? Is he prepared to give priority to these towns for the supply of drinking water so that drinking water and sewerage problems could be solved?

SHRI ABDUL GHAFOOR: Sir, in Uttar Pradesh, Jaunpur, Fatehpur, Azamgarh, Hathras, Banda, Barabanki, Rae Bareli, Almora, Etawa, Ballia, Mahoba, Kasganj, Ghazipur, Sitapur, Mainpuri, Hardoi, Bijnor, Orai, Badaun, Amethi Kashipur......

SHRI C. JANGA REDDY: Sir, also tell us the names of the towns that are to be covered in Andhra Pradesh?

SHRI ABDUL GHAFOOR: I shall tell that also

[English]

MR. SPEAKER: How can you do it? I have not allowed that: Mr. Krishna Iyer.

SHRI V.S. KRISHNA IYER: Urban development is not receiving the attention which is due to it from the Central Government. There has been only ad hocism. Every town requires development. I want to know this from the hon. Minister. The other day also I had asked this question, but he did not answer. I want to know whether the Government of India have a National Urban Development Policy and if so, what are the details thereof.

MR. SPEAKER: He has already explained. He has covered the whole gamut.

SHRI ABDUL GHAFOOR: I can give the list for Andhra Pradesh also, if you like.

MR. SPEKER: You send the list to him. Do not read it.

SHRI ABDUL GHAFOOR: Sir, there are less questions today.

SHRI C. JANGA REDDY: Let him give, Sir.

MR. SPEAKER: He will send the list to you.

(Interruptions)

MR. SPEAKER: Those who want the information may write to him. Mr. Sinha.

SHRI ATISH CHANDRA SINHA: I want to know whether this proposal of the Central Government includes the other towns also or it is confined only to the district headquarters towns. Secondly, I want to know how many towns in West Bengal are included in this scheme in the Seventh Five-Year Plan.

MR. SPEAKER: He will send the reply.

Installation of T.V. Relay Centres in Andhra Pradesh

- *144. SHRI MANIK REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the number of new T.V. centres proposed to be set up in Andhra Pradesh under the Doordarshan expansion programme during the next two years;
- (b) the sites selected for the purpose; and
- (c) the funds allocated for each station?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND **BROADCASTING (SHRI V.N. GADGIL):** (a) to (c) A statement is given below.

Statement.

(a) and (b) A low power (100 W) TV transmitter at Produttur is expected to be commissioned into service during 1986. The VII Plan of Doordarshan provides, inter alia, for establishment of four low power (100 W) TV transmitters one each at Ad labad. Ongole. Shrikakulam and Khammam, and replacement of two existing low power (100 W) transmitters, one each at Tirupati and Anantapur, by high power (10 KW) TV transmitters. These transmitters can be installed only in phases depending on the annual allocation of Plan resources, time required by the indigenous manufacturers to supply the necessary equipment and overall priorities. Action for selection of suitable sites for these transmitters has been initiated. Final selection of sites will be made after carrying out technical survey of possible sites in the respective areas.

(c) An outlay of approximately Rs. 270 lakhs has been allocated for each of the high power (10 KW) transmitters and Rs 30 lakhs for each of the low power (100 W) transmitters.

[Translation]

SHRI MANIK REDDY : Mr. Speaker. Sir, in his statement, the hon. Minister mentioned about improvement of transmission in Andhra Pradesh during the Seventh Plan but due to weak transmission, these programmes are not properly received in the interior villages in Andhra Pradesh and there is constant disturbance. Since Government has chalked out a programme to give education through this medium, it is posing a big problem. Changes should be made in it to make the educational programme a success, I would like to know what steps the hon. Minister is going to take in this regard?

[English]

SHRI V.N. GADGIL: If the Hon. Member is referring to the software part of it in the content of the educational programme, it is done by the UGC, NCERT and other organisations under the SITE programme. If he is referring to hardware problem, the technical problem, then at one or two places it is true that the reception was not very good. We asked the manufacturers to send their teams. At some places teams have some and corrective actions have been taken.